

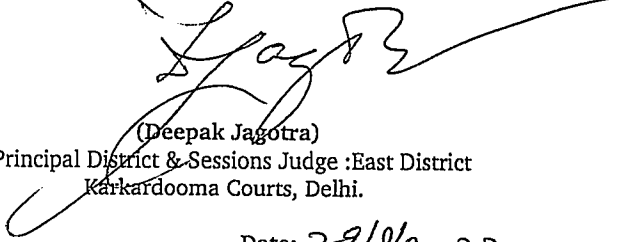
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : EAST DISTRICT
KARKARDOOMA COURTS, DELHI.

ORDER

It is hereby ordered that following Judicial Officers posted at Karkardooma Courts, Delhi, shall hold their Courts in Room Numbers as mentioned against their names, with immediate effect.

Sl.No.	Name of the Officer	Court Room No.
1.	Sh. Varun Chandra, MM (Reliever), East District, Karkardooma Courts, Delhi.	Adjacent to chamber of Court No.15, 1 st Floor, C-Block, Karkardooma Courts, Delhi.
2.	Sh. Nishat Bangarh, MM (Reliever), North-East District, Karkardooma Courts, Delhi.	Adjacent to chamber of Court No.17, 1 st Floor, C-Block, Karkardooma Courts, Delhi.

Note: All the Reliever Judges may use the washroom of their respective adjoining chambers



(Deepak Jagotra)
Principal District & Sessions Judge :East District
Karkardooma Courts, Delhi.

No. ~~6886~~ 6898 /Pr.D&SJ (East)/KKD/Delhi

Date: 29/8/2022

Copy for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District Judge & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge, North East, Karkardooma Courts, Delhi.
4. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
5. The Administrative Civil Judge, East, North-East & Shahdara District, Karkardooma Courts, Delhi.
6. Officers Concerned.
7. The Chief Public Prosecutor, East/ North East & Shahdara District, Karkardooma Courts, Delhi.
8. The President/ Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
9. The Administrative Officer (Judl.), Administration Branch, North-East and Shahdara District are hereby directed to circulate the same in their respective districts.
10. The Incharge, Care Taking Branch/Facilitation Centre/PRO/Computer Branch/CMM Office, East/ North East & Shahdara District, Karkardooma Courts, Delhi.
11. Notice Board.
12. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.
13. For uploading on LAYERS.
14. Concerned File.


Principal District & Sessions Judge :East District
Karkardooma Courts, Delhi.

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